

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) /80/9/AMR/2022		9 of IBC	Fluidomat Limited Vs. BGR Energy Systems Limited

ORDER

Mr.Dilip Kumar Jain, PCS for the OC present. Mr.Sankar Narayanan Gopalan, representative of the CD present and submits that Rs.15 Lakhs was paid on 04.05.2023. The PCS for the OC also admits the same. The representative of the CD also undertakes to see that another Rs.30 Lakhs is paid by the end of May, 2023. Hence, recoding the said submission, list the matter on 08.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN